NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

64

C.S.P. No. 537/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2017

NAME OF THE PARTIES:

Piramal Realty Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

01

Hemant Sethi Advocate

ORDER CSP 537/230-232/NCLT/MB/MAH/2017 CSP 539/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 10.8.2017.

Sd/-

Sd/-

V. NALLASENAPATHY

B.S.V. PRAKASHKUMAR

Member (Technical)

Member (Judicial)